

OFFICE OF THE DISTRICT JUDGE, PURULIA
ENGLISH DEPARTMENT

OFFICE ORDER No. 48 of 2020

It has come to the notice of the undersigned that in view of the current situation of spread of Covid-19 cases, the Government of West Bengal vide Memo No. 283-CS/2020 dated 21.07.2020 has decided for **complete lockdown** in the entire State of West Bengal on 23rd July, 2020, 25th July and 29th July, 2020.

Now considering the facts and circumstances and after consultation with the Judicial Officers of this judgeship it has been decided that the functioning of all the courts of Purulia Sadar and Raghunathpur Sub-Division will remain suspended on the respective dates as per said Notification of the Government of West Bengal and further Notifications of the concerned Government authorities published from time to time, except the function of conducting police remand file on daily basis as earlier.

The judicial works, if any, scheduled on the dates of lockdown will be rescheduled on the next working day.

Inform all concerned accordingly.

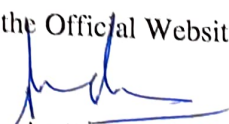
Purulia, the 22nd day of July, 2020.

Sd./-
District Judge, Purulia
(In charge)

Memo. No. 873 (25) / 22.07.2020

Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge, 1st Court, Purulia
2. The Additional District & Sessions Judge, 2nd Court, Purulia
3. The Additional District & Sessions Judge, 3rd Court, Purulia
4. The Additional District & Sessions Judge, Raghunathpur, Purulia
5. The Additional District & Sessions Judge, FTC-1, Purulia
6. The Additional District & Sessions Judge, FTC-2, Purulia
7. The Civil Judge, Sr. Divn, Purulia.
8. The Civil Judge, Sr. Divn, (Addl. Court), Purulia.
9. The Civil Judge, Jr. Divn, Purulia.
10. The Civil Judge, Jr. Divn, Addl. Court cum Judicial Magistrate, 1st Court, Purulia.
11. The Civil Judge, Jr. Divn, 2nd Court, Purulia.
12. The Chief Judicial Magistrate, Purulia.
13. The Judicial Magistrate, 2nd Court, Purulia.
14. The Judicial Magistrate, 3rd Court, Purulia.
15. The Judicial Magistrate, 4th Court, Purulia.
16. The Additional Chief Judicial Magistrate, Raghunathpur.
17. The Addl. Chief Judicial Magistrate, 2nd Court cum Civil Judge, Sr. Div., Raghunathpur.
18. The Judicial Magistrate, 1st Court, Raghunathpur.
19. The Judicial Magistrate, 2nd Court, Raghunathpur.
20. The Civil Judge, Jr. Divn, Raghunathpur.
21. The President, Bar Association, Purulia for his kind information and necessary action.
22. The President, Bar Association, Raghunathpur, for his kind information and necessary action.
23. The District Magistrate, Purulia.
24. The Superintendent, Purulia. He is requested to make necessary arrangement for maintaining Law & Order in the Court Premises.
25. The System Officer, Purulia. He is requested to upload this order in the Official Website of this Judgeship.


District Judge, Purulia
(In charge)